National Company Law Tribunal Allahabad Bench

CPNO.01/ND/20/2

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Kaila Dem Real E-state put Utd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

SI. NO.

Name

Designation

Representation

Signature

MS. NALINI
(ADV)
SAMOSI MITH Ady R

Petitioners

CP No. 01/ND/2012

Parties are represented by their respective counsel. Both the counsel replied the queries as posed by this court and clarified further the issue involved in the present petition is having no bearing in any manner with the C.P No. 93/ND/2015 of this court. Although, the parties in these cases may be common. Hence, petition can be heard and disposed of independently. As, in this matter final argument are already heard. The Judgement is reserved.

Dated:10.10.2017

Typed by P.K. Jyoti H.P. Chaturvedi, Member (Judicial)